

"Madras Customs"

*1079. **Shrimati Ila Falchondhuri:**
Will the Minister of Finance be pleased to state:

(a) whether Government's attention has been drawn to a letter from Mrs Peggy Braxton published in *The Statesman* dated the 21st February, 1959, in which apathy on the part of Customs Officials of Madras has been alleged in regard to clearance of her car;

(b) if so, what are the facts of the case; and

(c) the steps taken to prevent a recurrence of such incidents?

The Deputy Minister of Finance (Shri B. R. Bhagat): (a) Yes, Sir

(b) A statement is laid on the Table of the Sabha [See Appendix III, annexure No 76]

(c) The matter is under consideration

Scholarships for Scheduled Caste Students

*1080. {
Shri B. K. Galkwad:
Shri Katti:
Shri Manay.
Shri Balasaheb Salunke:
Shri Dige:
Shri S. C. Samanta:
Shri Subodh Hanada:
Shri Balkrishna Wasmik:
Shri Wodeyar:

Will the Minister of Education be pleased to state

(a) whether it is a fact that the amount of Rs 25 lakhs to cover all eligible Scheduled Caste students was made available only in the second half of November, 1958,

(b) whether it is also a fact that Heads of the Institutions in India have not been informed as to which students have been awarded scholarships and hence the students are compelled to pay their tuition fees and examination fees;

(c) whether Government are aware that the above state of affairs has made some students to leave colleges, and

(d) whether Government will inform all Heads of Institutions by wire not to compel Scheduled Caste students to pay their tuition fees till the matter is finally decided?

The Minister of Education (Dr K. L. Shrimall): (a) Yes, Sir

(b) A Statement is laid on the Table of the House [See Appendix III, annexure No 77]

(c) Some such cases have been brought to the attention of Government

(d) In view of what has been stated in the answer to part (b) of the Question it is not considered necessary to inform the Heads of Institutions at this stage

Military Exercises

*1081 **Shri Braj Raj Singh** Will the Minister of Defence be pleased to state

(a) whether it is a fact that military exercises are held in civil areas also,

(b) whether on the 16th February, 1959 military exercises took place in the civil area in village Baisam-ka-Purwa, 30 miles away from Allahabad,

(c) whether, after the exercises were over, certain mortar bombs were left over on the place of the exercises,

(d) if so, whether as a result of the explosion of a mortar bomb, four persons died,

(e) whether it was due to any negligence on the part of military authorities, and

(f) whether any enquiries have been conducted and any compensation paid to the dependents of the deceased?

The Deputy Minister of Defence (Sardar Majithia): (a) Yes, some military exercises are held in civil